

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

16. *I.A. 1049/2021
IN
C.P.(IB)-4234(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: Aditya Infrsafety Solutions

V/s

Marvel Landmarks Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Mr. Pramod Ladda and counsel for the
Respondent, Mr. Amit Gharte are present through virtual hearing.

I.A. 1049/2021

The above I.A. is filed by the Petitioner for taking reply on record. The above
I.A. 1049/2021 is allowed. Reply is taken on record.

The Corporate Debtor shall serve copy of the reply on the petitioner before
the next date of hearing.

The matter is listed for hearing on **11.08.2021** high on Board.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)